

ITEM NO.35

COURT NO.10

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36367/2017

KARAM SINGH & ANR.

Petitioner(s)

VERSUS

GURVINDER SINGH

Respondent(s)

(OFFICE REPORT FOR DIRECTION)

Date : 30-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s) Mr. Sangram S. Saron, Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners submits that fresh particulars have been furnished of the sole unserved respondent.

Delay, if any, in filing the same is condoned.

Office to check and proceed the matter accordingly.

Dasti as prayed for is granted.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)
BRANCH OFFICER